

of schemes proposed to be included in the Fourth Five Year Plan have not yet been received from the Government of Kerala.

Tourism in Kerala

1140. **Shri Warior:** Will the Minister of Transport be pleased to state:

(a) whether the Kerala Government have submitted any detailed proposals for the development of tourism in the State during the Fourth Plan;

(b) if so, the main features thereof;

(c) the estimated cost of the proposals; and

(d) the decision taken by the Centre thereon?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) The main features for the development plans are:—

(i) Construction of a hotel at Bolghatty or at Ernakulam.

(ii) Integrated development of Kovalam as a sea-side resort.

(iii) Provision of additional accommodation facilities at important tourist centres.

(iv) Provision of tourist coaches and cars.

(v) Facilities for major festivals and water sports.

(c) About seven crores.

(d) Advance action on Kovalam is being taken. Other proposals for the Fourth Plan are being examined.

Co-operation Laws

1141. **Dr. Mahadeva Prasad:** Will the Minister of Community Development and Co-operation be pleased to refer to the reply given to Unstarred Question No. 11 on the 11th February, 1964 and state the progress since made by the different States in framing co-operative Laws on the lines of the

Model Bill prepared by the Committee on Co-operative Law?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): A statement is laid on the Table of the House. [Placed in Library. See No. LT-4694/65].

राज्यों में परिसीमन आयोग की बैठकें

1142. डा० महादेव प्रसाद :
(श्री विभूति मिश्र :

क्या बिधि मंत्री यह बताने की कृपा करेंगे कि :

(क) संसदीय तथा विधान सभाओं के निर्वाचन क्षेत्रों का परिसीमन करने के लिये परिसीमन आयोग की बैठकें किन-किन राज्यों में हुई हैं; और

(ख) परिसीमन कार्य कब तक पूरा हो जाने की संभावना है ?

बिधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : (क) संसदीय तथा विधान सभा निर्वाचन क्षेत्रों का परिसीमन करने के लिये परिसीमन आयोग की बैठकें उत्तर प्रदेश के सिवाय सभी राज्यों में, तथा दिल्ली, त्रिपुरा और मणिपुर के सिवाय सभी संघ राज्य-क्षेत्रों में हो चुकी हैं ।

(ख) परिसीमन कार्य मार्च, 1966 के अन्त तक पूरा हो जाने की संभावना है ।

खादी और ग्रामोद्योग आयोग

1143. डा० महादेव प्रसाद : क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रखिल भारतीय खादी और ग्रामोद्योग आयोग ने कुछ और राजस्थान के ग्राम-पास के क्षेत्रों में रहने

वाले लोगों को रोजगार दिलाने की योजनाओं को चालू करने का निश्चय किया है;

(ख) यदि हां, तो उन का ब्यौरा क्या है; और

(ग) क्या ऐसी योजनायें अन्य सीमावर्ती क्षेत्रों में भी चालू की गई हैं ?

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) (क) और (ख). खादी और प्रामोद्योग आयोग ने 1964-65 तथा 1965-66 में निम्नलिखित योजनाएं चालू करने का निश्चय किया है :—

मंजूर योजना	मंजूर राशि (रुपये)		
	कच्छ	बनासकांथा	जैमलमेर
1. अम्बर चर्खा कार्यक्रम	—	—	2,000
2. ग्राम्य चमड़ा	2,40,800	58,200	3,30,000
3. अखाद्य तेल और साबुन	26,200	18,050	—
4. गांवों में मिट्टी के बर्तन बनाना	—	—	13,610
5. तंतु	—	—	67,450
जोड़	2,67,000	76,250	4,13,060

(ग) जी, हां।

Sugar Factory at Gauribidanur

1144. **Shri H. C. Linga Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) when the sugar factory at Gauribidanur in Kolar District, (Mysore State) is likely to go into production;

(b) the stage at which the factory is at present; and

(c) the reasons for the delay in the erection of the machinery and the construction of the buildings?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). The factory is under erection at present and more than 50 per cent of the installation work is reported to be over. It is expected to start crushing operations from December, 1965.

(c) The licence was granted in February 1963 and in view of the

time required in raising requisite finance, fabrication of plant and machinery, its erection etc., no undue delay has taken place.

Production of Cotton

1145. { **Shri M. L. Jadhav:**
Shri Jedhe:

Will the Minister of Food and Agriculture be pleased to state:

(a) the efforts being made to give remunerative prices to the cotton growers in the country;

(b) whether it is a fact that the growers of quality cotton did not get remunerative prices for their commodities in 1964-65; and

(c) whether any special incentives have been given to encourage more production of cotton in the country?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahmawaz Khan): (a) A basic minimum price for each variety of cotton